

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS. ETC.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(U.I.D. NO. 141485/2018-Application for Bail)

Date : 15-11-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s) Mr. R. Basant, Sr. Adv.
Mr. K.U. Khan, Adv.
Mr. Shariq Ahmed, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s) Mr. Sakha Ram Singh, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamalendra Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

U.I.D. NO. 141485/2018

Application for bail is rejected at this stage.

Hearing of the appeal be expedited.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR